

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.198/2018 in O.A. No.2541/2015

Monday, this the 24th day of September, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Smt. Suman Rohilla
Aged about 41 years
w/o Sh. Tilak Raj Rohilla
r/o House No.341
Khera Khurd, Delhi – 110 082
Group B
Post Teacher (Primary) in MCD
Post Code 70/09

..Applicant
(Mr. Ashutosh Dixit, Advocate for Mr. Anuj Aggarwal, Advocate)

Versus

1. Sh. V K Singh
The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area
Karkardooma, Delhi – 110 092
2. Sh. M M Kutty
The Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat
IP Estate, New Delhi – 110 002
3. Sh. P K Gupta
The Commissioner (North)
North Delhi Municipal Corporation (NDMC)
Dr. S P M Civic Centre
Minto Road, New Delhi – 110 002
4. Dr. Puneet Kumar Goel
The Commissioner (South)
South Delhi Municipal Corporation (SDMC)
23rd Floor, Civic Centre
Minto Road, New Delhi – 110 002
5. Sh. Amit Yadav
The Commissioner (East)
East Delhi Municipal Corporation (EDMC)

Udyog Sadan, Patparganj Industrial Area
Delhi – 110 095

..Respondents

(Mr. Amit Anand, Advocate for respondent Nos. 1 & 2,
Mr. D S Mahendru, Advocate for respondent No.3,
Mrs. Anupama Bansal, Advocate for respondent No.4, and
Ms. Punam Singh, Advocate for respondent No.5)

O R D E R (ORAL)

Mr. K.N. Shrivastava:

Mr. Ashutosh Dixit, appearing as proxy for Mr. Anuj Aggarwal, learned counsel for petitioner, submits that the order of the Tribunal has been challenged by the respondents in W.P. (C) No.7081/2018, in which the Hon'ble Delhi High Court, vide order dated 11.07.2018, has granted stay against the order of the Tribunal.

2. In view of this development, the C.P. is closed with liberty to the petitioner to seek its revival in case our order survives in the Hon'ble High Court.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

September 24, 2018
/sunil/